

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).870-871/2010

MAHALA RAM (D) THR.LRS.

Petitioner(s)

VERSUS

UOI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c
of the impugned Judgment,c/delay in refiling SLPDate: 16/03/2012 These Petitions were called on for hearing
today.For Petitioner(s) Mr.Y.Lokesh,adv.
Mr. R. Sathish,Adv.For Respondent(s) Mr.Manjeet Kirpal,adv.
Mrs Anil Katiyar,Adv.Dr.Kumar Jwala,adv
Mr. Gaurav Sharma ,AdvUPON hearing counsel the Court made the following
O R D E RService is complete. Respondent Nos.4-6 have filed
counter affidavit. Ld.counsel who has filed vakalatnama
purported on behalf of respondent No.3, seeks two weeks
time as a last chance for clarifying.

List the matter on 30.04.2012.

(Sunil Thomas)
Registrar

SB